

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58(1) of the Advocates Act, 1961)
(Office of the Registrar General at Srinagar)

The Registrar IT,
High Court of J&K and Ladakh,
Main Wing Srinagar.

No: 36314 /RG/LP.

Dated: 18.08.2026

Subject: Notice for empanelment of Standing Counsels of AICTE-reg.

Sir,

With reference to the subject captioned above, I am desired to forward herewith a copy of communication NO.F.No.37-01/Legal/AICTE/S.C./2026/499 dated 13.08.2026 alongwith copy of Advertisement Notice No. AICTE/Legal Cell/08(01)/2026 received from Dr. Neetu Bhagat, Director (Legal), All India Council For Technical Education, New Delhi, with request to upload the same on the Official Website of the High Court of Jammu & Kashmir and Ladakh for information of the all concerned Advocates.

Encls: (02 Leaves)

Yours faithfully,

Mufaka 18/08/26
(Registrar Administration, L.P.)
High Court of J&K and Ladakh,
Main Wing, Srinagar

No: 36321-27 RG/LP

Dated 18.08.2026

Copy to the:

- 1) Dr. Neetu Bhagat, Director (Legal), All India Council for Technical Education, Nelson Mandela Marg, Vasant Kunj, New Delhi-110070. This is in reference to your communication No. F.No.37-01/Legal/AICTE/S.C./2026/499 dated 13.08.2026.
- 2) Registrar Judicial, High Court Wings, Jammu/Srinagar.
- 3) President, J&K High Court Bar Association, Jammu.
- 4) President, Kashmir Advocates Association, Srinagar.
- 5) Notice Board.
- 6) Office file.

Mufaka 18/08/26
(Registrar Administration, L.P.)

13/8 - to upload
18.08.2026



Phone : 011-26131577 - 78, 80
011-29581000

Website : www.aicte-india.org

F.No.37-01/Legal/AICTE/S.C./2026 /499



अखिल भारतीय तकनीकी शिक्षा परिषद्

(भारत सरकार का एक संवैधानिक निकाय)

(मानव संसाधन विकास मंत्रालय, भारत सरकार)

नल्सन मंडेला मार्ग, वसंत कुंज, नई दिल्ली-110070

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

(A Statutory Body of the Govt. of India)

(Ministry of Human Resource Development, Govt. of India)

Nelson Mandela Marg, Vasant Kunj, New Delhi-110070

Dated: 13.08.2026

To,

The Registrar,

Bar Council of Jammu & Kashmir
High Court of Jammu & Kashmir
High Court Campus, Srinagar,
J&K- 190001

Subject: Notice for empanelment of Standing Counsels of AICTE – reg.

Sir/ Madam,

The All India Council for Technical Education (AICTE) is a statutory body established by an Act of Parliament (Act 52 of 1987) mandated with the proper planning and coordinated development of technical education across the country

To ensure robust legal representation, the AICTE is currently initiating the process of empanelling qualified Standing Counsels and Advocates-on-Record (AOR). Selected professionals will represent the Council before Supreme Court of India, various High Courts, Tribunals, and other judicial or quasi-judicial forums across different states in India.

The details regarding eligibility criteria, educational qualifications, court-specific experience requirements, and the prescribed application format are available on the official AICTE website at: <https://aicte.gov.in/bulletins/advertisements>.

All interested Advocates may apply online on or before **07.09.2026** by uploading the requisite supporting documents. The Print out of the online application along with all supporting documents must be submitted to the Director (Legal), All India Council for Technical Education, Nelson Mandela Marg, Vasant Kunj, New Delhi- 110070, on or before **21.09.2026**. Advt. No. AICTE/Legal cell/08(01)/2026 (copy of advertisement enclosed herewith).

In view of the above, it is requested, that this notice be prominently displayed on the official Notice Board of your Bar Association/Council to ensure wide dissemination among its members.

We thank you for your cooperation in this matter.

Encl: As above:

Yours faithfully,

(Dr. Neetu Bhagat)
Director (Legal)



सूचना का
अधिकार



ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

(A Statutory Body of Government of India)

Ministry of Education

Nelson Mandela Marg, Vasant Kunj, New Delhi-110070

Website : www.aicte-india.org



Notice for Empanelment of Standing Counsel(s)

The All India Council for Technical Education (AICTE) invites online applications for the empanelment of **Standing Counsel(s)**, including **Advocates and Advocates-on-Record (AORs)**, to represent AICTE before the **Supreme Court of India**, various High Courts, and other judicial and quasi-judicial fora across the country.

The detailed eligibility criteria, qualifications, experience requirements, and other terms and conditions are available on the AICTE website: <https://aicte.gov.in/bulletins/advertisements>.

Interested advocates may submit their online applications, along with the requisite supporting documents, on or before **07.09.2026**. A signed hard copy of the application must also reach **Director (Legal)**, All India Council for Technical Education, Nelson Mandela Marg, Vasant Kunj, New Delhi – 110070 on or before **21.09.2026**.

The envelope should be superscribed: "**Application for Empanelment of Advocate for _____ (Name of the Court).**"

Advt. No. AICTE/Legal Cell/08(01)/2026

Prof. Shyama Rath
Member Secretary, AICTE